

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2112  
ANSWERED ON:24.08.2012  
FINANCIAL ASSISTANCE FOR 108 EMERGENCY SERVICES  
Ju Dev Shri Dilip Singh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has provided financial assistance for launch of 108 emergency services in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government under the National Rural Health Mission (NRHM) has given contracts for ambulance and emergency healthcare services to private parties in ten States including in the State of Chhattisgarh; and
- (d) if so, the details thereof along with the names of private players which were awarded the contracts and the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a): The Union Government has provided financial assistance to States/UTs for emergency medical transport facilities including 108 emergency services.
- (b): A state-wise statement showing the funds allocated under Mission Flexipool for referral transport including emergency/patient transport ambulances is attached as Annexure -A.
- (c)& (d): The Union Government does not contract ambulance and emergency health care services. Under National Rural Health Mission [NRHM] financial assistance is provided to State/UT Governments based on the requirements posed by them for ambulance and emergency healthcare services in their annual Programme Implementation Plan. The model for implementation of the programme/particular activity is selected by respective State/UT Government depending upon their requirement and suitability. The details of States having Dial 108 ambulances along with service providers is attached as Annexure-B.